

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.207  
CP(IB) 162 of 2020

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

TCI Freight

V/s

Manpasand Beverages Ltd

.....Applicant

.....Respondent

**Order delivered on: 10/04/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Mandeep Singh, Adv.

For the Respondent : Mr. Jaimin Dave Adv. a.w Ms. Hirva Dave Adv.

**ORDER**

Relist the matter on 24.06.2024

Sd/-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

Sd/-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**